

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.759
TO BE ANSWERED ON 21.11.2019**

Achievements under NRDWP

759. SHRI NALIN KUMAR KATEEL:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether it is a fact that the aim of the National Rural Drinking Water Programme (NRDWP) is to provide every rural person with adequate safe water for drinking, cooking and other basic needs with a minimum water quality standard;

(b) if so, whether the Government has achieved the goals of NRDWP all over the country;

(c) if so, the details of the target achieved thereunder in the country for the last three years, State-wise including Karnataka;

(d) whether it is true that NRDWP is not implemented effectively in the country to achieve its target;

(e) if so, whether the Government has taken any steps to find out the reasons for failure in providing safe drinking water to all the people in the country; and

(f) if so, the details thereof?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) Yes Sir.

(b) Under erstwhile National Rural Drinking Water Programme (NRDWP), the coverage was monitored in terms of Fully Covered (FC) habitations i.e. having provision of minimum 40 litre per capita per day (lpcd) of potable drinking water with sources at a reasonable distance. As reported by States/ UTs, as on 12.11.2019, 81.20% rural habitations having 76.54% population are fully

covered with provision of 40 litre or more per capita per day (lpcd) and 15.55% rural habitations having 19.69% population are partially covered, i.e. with provision of less than 40 lpcd whereas 3.24% rural habitations having 3.77% population is having water sources with quality issues. Meanwhile, NRDWP was restructured and subsumed into Jal Jeevan Mission (JJM) which aims at providing Functional Household Tap Connection (FHTC) to every rural household by 2024.

(c) The State-wise details including Karnataka of the target achieved under NRDWP in last three years is annexed.

(d) & (e) NRDWP has now been restructured and subsumed under JJM and the programme is regularly reviewed with State Governments and UT Administrations.

(f) Does not arise.

**Annex referred in the reply to Lok Sabha Unstarred Question No. 759 due for reply on
21/11/2019**

**State-wise details including Karnataka of the target (as number of habitations) and
achievement under NRDWP in last three years**

S. No.	State	2016-17		2017-18		2018-19	
		Target	Achievement	Target	Achievement	Target	Achievement
1.	Andaman & Nicobar Islands	5	0	7	0	8	0
2.	Andhra Pradesh	1,005	1,373	1,124	1,071	2,522	3,166
3.	Arunachal Pradesh	188	126	248	114	1,162	165
4.	Assam	1,752	382	1,945	245	6,160	1,267
5.	Bihar	7,777	1,289	9,263	266	5,466	1,082
6.	Chhattisgarh	4,169	997	4,908	971	1,357	878
7.	Goa	2	0	3	0	2	0
8.	Gujarat	32	1,605	27	1,781	0*	145
9.	Haryana	263	290	348	278	186	405
10.	Himachal Pradesh	1,300	938	1,765	873	1,227	651
11.	Jammu & Kashmir (including Ladakh)	380	260	513	322	3,631	338
12.	Jharkhand	1,430	3,074	1286	4,007	540	1,071
13.	Karnataka	12,000	17,434	15,048	12,448	4,054	19,429
14.	Kerala	463	291	563	192	1,188	203
15.	Madhya Pradesh	338	7,420	280	9,849	75	8,209
16.	Maharashtra	1,955	1,270	2,557	638	5,602	635
17.	Manipur	50	103	68	77	542	82
18.	Meghalaya	110	82	143	71	620	216
19.	Mizoram	35	35	48	20	245	43
20.	Nagaland	54	167	63	106	410	54
21.	Odisha	9,300	8,196	12,101	4,007	557	11,923
22.	Puducherry	5	0	7	0	17	0
23.	Punjab	779	647	776	1,046	1,528	366
24.	Rajasthan	2,039	2,908	1,982	3,922	8,875	5,199
25.	Sikkim	40	14	54	31	156	199
26.	Tamil Nadu	3,269	2,910	4,209	2,291	2,198	1,580
27.	Telangana	915	1,121	1,124	1,475	1,717	1,272
28.	Tripura	565	571	424	142	743	191
29.	Uttar Pradesh	1,354	1,838	1,642	403	2,489	2,085
30.	Uttarakhand	495	484	668	565	1,175	936
31.	West Bengal	4,766	5,217	5,576	6,200	6,821	6,014
Total		56,835	61,042	68,770	53,411	61,273	67,804

* Since all habitations were fully covered, therefore no new targets were assigned to the State.